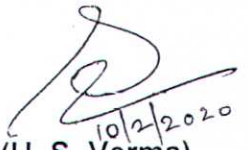


45
F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 10/02/2020

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/02/2020 is circulated for information.


10/2/2020
(U. S. Verma)
Asst. Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of January 2020				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	6374	211	208	6377
MUMBAI	14368	201	125	14444
KOLKATA	10383	36	253	10166
CHENNAI	11167	74	219	11022
BANGALORE	9452	36	82	9406
AHMEDABAD	12572	186	399	12359
ALLAHABAD	1559	46	126	1479
CHANDIGARH	5881	27	342	5566
HYDERABAD	5182	55	310	4927
TOTAL	76938	872	2064	75746

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.02.2020.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
1996	0	0	0	0	0	0	0	0	0
1999	0	0	0	0	0	0	0	0	0
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	0	1	0	0	1
2003	0	0	0	0	0	0	0	0	7
2004	6	0	0	0	0	1	0	0	4
2005	5	3	0	0	4	4	0	1	0
2006	18	3	0	0	0	5	1	0	0
2007	5	2	0	0	2	5	1	4	5
2008	6	5	4	0	18	3	4	10	6
2009	45	86	167	1	167	61	13	17	66
2010	45	126	231	7	543	141	16	120	45
2011	26	161	600	91	588	295	29	263	141
2012	59	651	478	163	791	657	88	348	501
2013	96	916	534	934	830	1262	55	495	415
2014	176	1178	634	1415	1142	1284	91	617	499
2015	233	1205	604	1593	1034	1134	129	541	408
2016	397	1946	1036	1601	1278	1318	130	448	661
2017	590	1948	961	1524	1148	1177	153	622	783
2018	1977	3120	2888	2101	1267	2007	333	1263	843
2019	2549	2901	1994	1518	564	2829	409	792	489
2020	144	192	35	74	30	175	27	25	51
TOTAL	6377	14444	10166	11022	9406	12359	1479	5566	4927

MONTHLY STATEMENT FOR THE MONTH OF JANUARY, 2020 AS ON 01/02/2020

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES						
	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	
DELHI	1292	1524	3516	42	6374	0	56	51	35	2	144	0	5	60	2	0	67	0	0	0	0	0	0	0	0
MUMBAI	4733	4540	5095	0	14368	0	48	56	88	0	192	0	9	0	0	0	9	0	0	0	0	0	0	0	0
KOLKATA	4347	1877	4159	0	10383	353	14	9	12	0	35	4	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	2858	2919	5390	0	11167	0	7	45	22	0	74	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2423	1439	5590	0	9452	4	7	9	20	0	36	4	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	6244	2498	3830	0	12572	21	90	56	40	0	186	0	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	526	217	816	0	1559	43	16	5	6	0	27	5	13	4	2	0	19	7	0	0	0	0	0	0	0
CHANDIGARH	2508	800	2573	0	5881	0	6	1	18	0	25	0	2	0	0	0	2	0	0	0	0	0	0	0	0
HYDERABAD	1428	629	3125	0	5182	0	13	12	27	0	52	0	0	2	1	0	3	0	0	0	0	0	0	0	0
TOTAL	26359	16443	34094	42	76938	431	257	244	268	2	771	13	29	66	5	0	100	7	1	0	0	0	1	0	0

1 Sanctioned strength of the Members is 33 and working strength is 22 as on 01.02.2020


2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of January, 2020 for 38 1/2 days as under.

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13 Sh. Anil G. Shakkwar, Member(Tech)	3
2 Mrs. Archana Wadhwa, Member (Judicial)	1	14 Sh. P. Venkata Subba Rao Member (Tech)	4.05
3 Sh. Ashok Jindal, Member(Judicial))	1	15 Sh. P. Dinesha Member(Judicial)	2
4 Dr. D. M. Mishra, Member (Judicial)	1	16 Sh. C.L. Mahar Member(Technical)	3
5 Sh. Anil Choudhary, Member(Judicial)	4	17 Sh. Ajay Sharma Member(Judicial)	Nil
6 Sh. S. K. Mohanty, Member (Judicial)	Nil	18 Sh. Bijay Kumar Member(Technical)	Nil
7 Sh. Ramesh Nair, Member (Judicial)	Nil	19 Ms. Rachna Gupta Member(Judicial)	17
8 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	20 Mr.Sanjiv Srivastava Member (Technical)	Nil
9 Shri S.S. Garg, Member (Judicial)	Nil	21 Dr. Suwendu Kumar Pati, Member(Judicial)	1
10 Sh. P. K. Choudhary, Member (Judicial)	1	22 Mr. P. Anjani Kumar, Member(Technical)	Nil
11 Sh. Raju, Member(Technical)	Nil		
12 Sh. C.J. Mathews, Member(Technical)	Nil		

TRANSFER TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE					
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	92	48	67	1	208	0	1261	1587	3486	42	6377	0
0	0	0	0	0	0	65	16	44	0	125	0	4725	4580	5139	0	14444	0
0	0	0	0	0	0	123	29	101	0	253	10	4239	1857	4070	0	10166	357
0	0	0	0	0	0	77	26	116	0	219	0	2788	2938	5296	0	11022	0
0	0	0	0	0	0	32	5	45	0	82	1	2398	1443	5565	0	9406	7
0	0	0	0	0	0	249	10	140	0	399	0	6085	2544	3730	0	12359	21
0	0	0	0	0	0	25	28	73	0	126	14	530	198	751	0	1479	41
0	0	0	0	0	0	87	4	251	0	342	0	2429	797	2340	0	5566	0
0	0	0	0	0	0	79	1	230	0	310	0	1362	642	2923	0	4927	0
0	0	0	0	0	0	829	167	1067	1	2064	25	25817	16586	33300	42	75746	426


 (Uma Shankar Verma)
 Asst. Registrar.

